

(d) the action taken against the officials found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) According to the information received from the CGHS Directorate, no Scam pertaining to CGHS Ayurvedic dispensary, North Avenue has come to their notice.

(b) to (d) Do not arise in view of (a) above.

#### **Advantage of Modern Medicines**

165. SHRI DEVENDRA BAHADUR RAI : Will the PRIME MINISTER be pleased to state:

(a) the action plan of the Government to ensure that the advantage of the most modern medicines reaches to the common people;

(b) whether any other institution of World level besides World Health Organisation is active to ensure that the benefits of the research in the field of medicines is received by the common man; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) to (c) Health is a State Subject and concerned State Governments draw up their own plans. The Government of India has also formulated health programmes for control of major communicable and non-communicable diseases. Essential medicines are made available through these National Health Programmes. The Government of India also allow the import of such modern medicines which are not available in the country after approval by the Drug Controller General of India. In addition to the WHO, other International agencies which help in the procurement of drugs include UNICEF, SIDA, USAID, World Bank, CDA & DANIDA.

[English]

#### **Computerisation**

166. SHRI SULTAN SALAHUDDIN OWAISI : Will the PRIME MINISTER be pleased to state:

(a) the number of proposals received by National Informatic Centre (NIC) from Andhra Pradesh and Karnataka for net working of its various departments as a step towards total computerisation;

(b) the status of work completed and work in hand at present;

(c) whether there is an undue delay in execution of the projects;

(d) if so, the reasons therefor; and

(e) the time by which the projects are likely to be completed in Andhra Pradesh and Karnataka?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA D. SAVANOOR) : (a) to (e) The information is being compiled and will be laid on the table of the House.

#### **Scientists in Nuclear Field**

167. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state:

(a) the number of atomic energy stations in India;

(b) the total number of Indian Scientists working in these units;

(c) whether any International Experts are working or advising in any of these units, and if so, the details thereof; and

(d) whether any of the above units are technically equipped or assisted by Russia or USA?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) At present there are five operating atomic power stations in India.

(b) The total number of Scientists working in the Nuclear Power Corporation of India Limited which operates these stations as on date is around 2630 which includes Scientific Officers/Engineers, Doctors, Physicists, Radiologists, etc.

(c) No, Sir.

(d) Units 1 and 2 of Tarapur Atomic Power Station and Rajasthan Atomic Power Station were technically assisted/equipped by USA and Canada respectively. All other units have been constructed indigenously.

#### **Central Secretariat Service**

168. DR. BALIRAM :  
SHRI SARAT PATTANAYAK :

Will the PRIME MINISTER be pleased to state: